

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 2330.
TO BE ANSWERED ON WEDNESDAY, THE 15TH MARCH, 2023.**

LIBERALIZATION OF FDI REGIME

2330. SHRI RAJU BISTA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the steps taken by the Government to liberalize FDI regime; and
- (b) the details of the year-wise FDI in India from 2014 onwards including its comparison with preceding years?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a): To promote Foreign Direct Investment (FDI), the Government has put in place an investor friendly policy, wherein most sectors, except certain strategically important sectors, are open for 100% FDI under the automatic route. Almost 98% of FDI equity inflow has come under automatic route during the current financial year 2022-23 (up to December, 2022). Further, the policy on FDI is reviewed on an ongoing basis, to ensure that India remains an attractive and investor friendly destination. This has resulted in the increasing trend of FDI inflows into the country since the last eight years. Changes are made in the policy after having consultations with stakeholders including apex industry chambers, associations, representatives of industries/groups and other organizations. FDI policy provisions have been progressively liberalized and simplified across various sectors such as Pension, Other Financial Services, Asset reconstruction Companies, Broadcasting, Pharmaceuticals, Single Brand Retail Trading, Construction & Development, Power Exchanges, e-commerce activities, Coal Mining, Contract Manufacturing, Civil Aviation etc. In the recent past, reforms in the FDI Policy have been undertaken in sectors such as Defence, Insurance, Petroleum & Natural Gas and Telecom. Further, all proposals seeking Government approval under FDI route are now filed on National Single Window System (NSWS) Portal.

(b): Details of year-wise FDI Inflow in India from 2014 onwards including its comparison with preceding years is as under:

S. No.	Financial Year	Amount of FDI inflow (in US\$ billion)	Growth
1.	2014-15	45.15	(+) 25%*
2.	2015-16	55.56	(+) 23%
3.	2016-17	60.22	(+) 8%
4.	2017-18	60.97	(+) 1%
5.	2018-19	62.00	(+) 2%
6.	2019-20	74.39	(+) 20%
7.	2020-21	81.97	(+) 10%
8.	2021-22(P)	84.84	(+) 3%

(P)- Data is provisional. Subject to finalization by RBI.

(*)- Growth for financial year 2014-15 in comparison to FDI inflow reported in 2013-14 i.e. US\$ 36.05 billion.
